

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI  
ENGLISH \_\_\_\_\_ DEPARTMENT

ORDER NO. **154** DATED, SURI, THE 18<sup>th</sup> DAY OF JULY, 2024.

Consequent upon unwillingness of a candidate namely SAYAK MONDAL (DRCB2230439) to join the post of L.D.C. and failure of another candidate namely ATISH GHOSH (DRCB2234507) to turn up for collection of PVR form within stipulated period, it is affirmed / presumed that those candidates are unwilling to join the post of L.D.C. and accordingly the following wait listed candidates in the merit list, arising out of Employment Notification No(s). 20 & 21 both dated 20.05.2024, are selected for their respective post(s) and are hereby directed to collect their Police Verification Roll (PVR) form from the office of the undersigned **on 23.07.2024 or 25.07.2024 within working hours (10:00 am to 05:00 pm)** on the production of the Admit Card / Application form issued to him/her by this authority and to submit the duly filled up PVR along with attested copies of his / her educational qualifications, caste certificates and other testimonials **on or before 01.08.2024 within working hours (10:00 am to 05:00 pm)**.

<b>Category : Lower Division Clerk (LDC)</b>			
<b>Sl. No.</b>	<b>Name</b>	<b>Roll No.</b>	<b>Category</b>
01.	AVIK BANERJEE	DRCB2235775	UR
02.	PABAN SINGH	DRCB2234060	OBC-B-EC

The selected candidates as above shall be appointed purely on temporary basis and shall remain on probation for the period as provided in the **West Bengal Service (Appointment, Probation and Confirmation Rules), 1979**. During the probation, if a candidate is found not fit for the post, then his / her probation shall not be extended, and he / she will be removed from the service automatically.

The candidates who are already in Government Service either in the Union of India and any State including the State of West Bengal, Union Territory, Government Public Undertaking, or in any Judgeship throughout India, shall have to submit **No Objection Certificate (N.O.C.)** issued by his / her appointing authority stating that no disciplinary proceedings is pending against him / her for the charge of corruption, insubordination or for any reason and that there is no criminal case pending against him / her out of his / her rendering existing service.

He / She shall also bring all original documents, including the residence proof and other testimonials for scrutiny and verification, SUPPRESSION OF ANY EDUCATIONAL QUALIFICATION, OTHER REQUISITE DOCUMENTATION REGARDING CASTE / CATEGORY ETC. DURING SUBMISSION OF THE PVR MAY LEAD TO REMOVAL OF HIS NAME FROM THE ABOVE PANEL.

(2)

The above candidates shall have to appear before the MEDICAL BOARD as be directed subsequently.

In case of non-submission of the PVR and failure to appear before the medical board within the time specified, it shall be presumed that the candidate is unwilling to join the post and accordingly the next candidate in the merit list may be called.

Formal appointment Order shall follow compliance of the formalities noted above. Candidate shall in addition to the above furnish an affidavit to the effect shown before a Judicial Magistrate 1<sup>st</sup> Class / before a Public Notary that "He / She has never been involved in any criminal activity and that there is no criminal case is pending against him / her."

His / Her appointment shall be subject to satisfactory medical report of fitness from the office of the C.M.O.H. and receipt of PVR.

*Sd/- Arti Sharma Roy*  
DISTRICT JUDGE  
BIRBHUM